

MR. DEPUTY-SPEAKER: We now take up Private Members' Bills.

15.01 hrs.

REMOVAL OF DISPARITIES AND CONCENTRATION OF WEALTH BILL*

SHRI K. LAKKAPPA (Tumkur): I beg to move for leave to introduce a Bill to provide for removal of large disparities in wages and for removal of concentration of wealth by converting big industrial and business concerns into cooperatives managed by all for all.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for removal of large disparities in wages and for removal of concentration of wealth by converting big industrial and business concerns into cooperatives managed by all for all."

The motion was adopted.

SHRI K. LAKKAPPA: I introduce the Bill.

15.1½ hrs.

CIVIL LIBERTIES COMMISSIONS BILL*

श्री कद्दु लिक्कपे (बांका) : मैं प्रस्ताव करता हूँ कि संविधान द्वारा प्रत्याभूत रैघन, तथा मूल वैयक्तिक स्वतंत्रता के अतिक्रमणा का अन्वेषण करने के लिये नागरिक स्वतंत्रता आयोगों की स्थापना का उपबन्ध करने के लिये विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of Civil Liberties Commissions to investigate violation of legality and fundamental

personal freedom guaranteed by the Constitution."

The motion was adopted.

श्री कद्दु लिक्कपे : मैं विधेयक को पुरःस्थापित करता हूँ।

15.02 hrs.

CONSTITUTION (AMENDMENT) BILL*

(SUBSTITUTION OF ARTICLE 16 AND AMENDMENT OF ARTICLE 320 ETC.)

श्री कद्दु लिक्कपे (बांका) : मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाय।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री कद्दु लिक्कपे : मैं विधेयक को पेश करता हूँ।

15.03 hrs.

MOTHER'S LINEAGE BILL*

श्री कद्दु लिक्कपे (बांका) : मैं प्रस्ताव करता हूँ कि किसी की वंश परम्परा का उस के मातृपक्ष से पता लगाने के अधिकार का उपबन्ध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाय।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the right to trace one's lineage from the side of one's mother."

The motion was adopted.

श्री कद्दु लिक्कपे : मैं विधेयक को पेश करता हूँ।

*Published in Gazette of India dated 10-8-73.